

F No. 187/3/2020-ITA-I
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Block, New Delhi - 110001

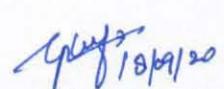
Dated the 18th September, 2020

ORDER

Subject: Order under section 119 of the Income-tax Act, 1961 assigning the role of Pr.CCsIT of the regions and Pr. CCIT (NeAC)- Regarding.

In continuation to the order under Section 119 of the Income Tax Act, 1961 (hereinafter referred to as the Act) issued *vide* F.No.187/3/2020-ITA-I, dated 10th September, 2020 and in further clarification to the same, the Central Board of Direct Taxes, in exercise of powers under section 119 of the Act hereby directs that:-

- a. in the interim period till the functionalities of MIS of ReACs are ready and the mapping of Pr.CCsIT of the regions with NeAC is completed, both Pr.CCIT (NeAC) and Pr.CCsIT of the regions will continue to monitor the work done by CCsIT (ReAC), so that the work is not hampered in the interim period. This will give the Pr.CCsIT of the regions hands-on experience with various issues of ReACs which they can flag.
 - b. Pr.CCIT (NeAC) may give his/her inputs to Pr.CCsIT of regions, to be considered while writing the APAR of CCsIT (ReAC) and Pr.CsIT(ReAC).
2. This order comes into effect immediately.
 3. The Hindi version of this order shall follow.


(Gulzar Ahmad Wani)

Under Secretary to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax /Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All- India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. JCIT, Data-Base Cell for uploading on irsofficeronline.org.
11. ADG (Systems)-4 for uploading on the website of Incometaxindia.gov.in


(Gulzar Ahmad Wani)

Under Secretary to the Government of India